

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 193/252/ND/17

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE COMPANY: Ashwini Kumar Consultants Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	None		
	For the Respondent:	Mr. Manish Raj, CP for ROC, Delhi	Ms. Easha Kadian, Advocate on behalf of Standing Counsel for Income Tax Department	

ORDER

Mr. Manish Raj is present on behalf of the ROC.

Ms. Easha Kadian, Advocate accepts notice on behalf of the Income Tax Department.

Let reply be filed by the ROC and Income Tax Department before the next date of hearing.

To come up on 21st December, 2017.

— Sd / —

(S. K. Mohapatra)
Member (T)

— S-d - /

(Ina Malhotra)
Member (J)